Notes: 1. The assets of Industrial House of M. A. Chidambaram at Sl. No. 10 include those of Southern Petrochemical Industries Corporation Ltd. since, 1985.

- 2. The assets of industrial house of Hindustan Lever at Sl. No. 11 include those of the trstwhile Brooke Bond Industrial House since 1986-87.
- 3. The assets of United Breweries Industrial House at Sl. No. 12 include those of the erstwhile 'Best & Crompton' Industrial house since, 1988-89.
- 4. The assets of industrial house of Goenka at Sl. No. 23 include those of the erstwhile 'Ceat Tyres' industrial house since, 1988-89.
- 5. The assets of industrial house of Murugappa - Chettiar at Sl. No. 31 include those of the erstwhile 'Parry' industrial house in 1989-90.
- 6. The assets of industrial house of V. Ramakrishna at Sl. No. 50 include those of the erstwhile Naidu' industrial house since 1986-87.

## Development on non-conventional energy in Andhra Pradesh

2069 SHRI V HANUMANTHA RAO. Will the PRIME MINISTER be pleased to state;

- (a) the quantum of financial assistance given to Andhra Pradesh during 1991-92 and 1992-93 upto January, 1993 for the development of non-conventional energy:
- (b) what are the various schemes for development of non-conventional

- energy sanctioned for Andhra Pradesh during 1992-93;
- (c) whether some pilot project have been sanctioned for Andhra Pradesh during 1992-93; and
- (d) if so, the location and details of such projects in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVEN-TIONAL ENERGY SOURCES WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MIN-ISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Various non-conventional energy systems & devices, such as, biogas plants; improved chulhas; low temperature solar thermal energy systems for water heating, cooking and other applications: solar photovoltaic systems for lighting and small load applications; wind energy systems for water pumping and power generation; bioenergy systems and small hydro power projects are being implemented in the State of Andhra Pradesh through State Government and its implementtargets/proing agencies. Physical jects for the installation of non-conventional energy systems and devices sactioned during 1992-93 for the State of Andhra Pradesh is given at Statement (See below) The status of achievement in the State is also given at Statement.

For the development of non-conventional energy sources Rs. 6.77 crores and Rs 6.32 crores have been released to the State of Andhra Pradesh during the year 1991-92 and 1992-93 (upto January, 1993 respectively by the Ministry of Non-Conventional Energy Sources.

(c) and (d) No, Sir. During the year 1992-93, no specific pilot project has been sanctioned for Andhra Pradesh. The details of non-conventional energy projects sanctioned during 1992-93 have already been given in the Statement "A".

## Statementt

Status of installation and physical targets 1992-93 for various types of non-conventional energy systems & devices in the State of Andhra Pradesh.

SI.No.	Programme	Units	Cumulative Achievement (31-3-92)	
1	2	3	4	5
1	Family size biogas plants	. Nos.	1,11,682	11,000
2	Community/Institutional/Night Soil Biogas Plants	. Nos.	70	13
3	Improved Chulhas	. Nos.	9,10,580	1,15,000
4	Domestic Solar Water Heating Systems .	. Nos.	118	ı
5	Industrial Solar Water Heating Systems .	. Nos.	122	1
6	Solar Stills	. Nos.	486	1830m <sup>a</sup>
7	Solar Timber Kilns	. Nos.	2	l I
. 8	Solar Air Heaters 2	. Nos.	2	· ·
. 9	Solar Cookers	. Nos.	706	1000
10	Photovoltaic street lights	. Nos.	2,856	
11	Photovoltaic Water Pumps	. Nos.	60	• •
12	Photovoltaic Power Units	. Nos.	2	
13	Photovoltaic Community Television/lights	Nos.	4	••
14	Photovoltaic lanterns	Nos.	••	
15	Photovoltaic Domestic lighting units .	. Nos.	65	••
16	Wind Battery Chargers	. Nos.	8	
17	Wind Pumps	. Nos.	337	
18	Wind Farms	. KW	550	••
19	Mini-Micro Hydro 1	. KW	2010	* ••
20	Urjagram Energy Surveys [	. Nos.	44	
21	Unjagram Projects	. Nos.	4	, .
22	Biomass Gasifiers Strirling Engines .	. <b>K</b> W	140	